

Poverty Line

*398. SHRI SURESH R. JADHAV :
SHRI BHIMRAO VISHNUJI BADADE :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government have taken into consideration the effect of spiralling prices and increase the monetary limit (1991 base) of below poverty line;

(b) if so, the amount of monetary limit fixed for identification of persons below poverty line; and

(c) if not, the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c). Planning Commission estimates the incidence of poverty on the basis of poverty lines recommended by the Task Force on "Projections of Minimum Needs and Effective Consumption Demand". According to this, the poverty lines are defined as monthly per capita expenditure of Rs. 49.09 in rural areas and Rs. 56.64 in urban areas at 1973-74 prices. These poverty lines are adjusted by the price rise implicit in the private consumption expenditure deflator obtained in the National Accounts Statistics of the Central Statistical Organisation and hence are able to capture the impact of price rise. The poverty lines updated for the year 1993-94 are monthly per capita expenditure of Rs. 29.14 in rural areas and Rs. 264.38 in urban areas.

Vehicular Pollution

*399. SHRI UTTAMSINGH PAWAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that poor quality of fuel produced by the Public Sector refineries is one of the major cause responsible for vehicular pollution in the country according to the recent report submitted by the Centre for Science and Environment;

(b) if so, the reaction of the Government thereto; and

(c) the details of steps taken to improve the quality of fuel?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) to (c). The petroleum products in the Refineries are produced as per the prevailing laid down BIS specifications.

Gas Based Power Projects

*400. SHRIMATI VASUNDHARA RAJE : Will the PRIME MINISTER be pleased to state :

(a) the number of gas-based power projects/stations

in the country and capacity of power generation of each projects/stations, State-wise;

(b) whether the Government propose to expand the capacity of power generation of these projects/plants; and

(c) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) The details of the gas based power projects, state-wise together with their generating capacity are given in the Annexure.

(b) and (c). Government of India has not accorded final clearance for expansion of capacity of any of the projects shown in the Statement given below.

STATEMENT

Details of Gas Based Power Projects Under Operation in the Country :

	State	Station	Capacity (MW)
1.	Delhi	DESU GT	282.00
2.	J and K	Pampore GT	175.00
3.	Rajasthan	Ramgarh GT Anta CCGT	38.50 413.00
4.	Uttar Pradesh	Auraiya GT Dadri GT	652.00 817.00
5.	Gujarat	Dhuvaran GT Utran GT Vatwa GT Essar GT GIPCL Kawas GT Gandhar GT	54.00 144.00 100.00 330.00 145.00 644.00 648.00
6.	Maharashtra	Uran CCGT Trombay GT	912.00 180.00
7.	Andhra Pradesh	Vijeswaram Jegurupadu GT	99.00 105.60
8.	Tamil Nadu	Basin Bridge GT Narrimanam GT	120.00 10.00
9.	West Bengal	Kaspa GT Haldia and Silliguri GT	40.00 60.00
10.	Damodar Valley Corporation	Maithon GT (Bihar)	82.50
11.	Assam	Namrup GT Lokwa GT Mobile GT (Gailkey) Mobile GT (Kathalguri) Kathalguri (NEEPCO)	103.50 120.00 8.10 10.80 201.00
12.	Tripura	Baramura Rokhia	16.50 32.00